GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO. 3151 ANSWERED ON 07.08.2025

JAL JEEVAN MISSION IN KERALA

3151. SHRI M K RAGHAVAN: ADV. ADOOR PRAKASH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is aware that the Jal Jeevan Mission (JJM) in Kerala has come to a standstill due to insufficient funds and arrears pending for contractors;
- (b) if so, the details thereof and the reasons therefor including the steps taken by the Government for its seamless continuation;
- (c) whether the Government has released the Central share for JJM in Kerala during 2025 and if so, the details thereof;
- (d) whether the Government has data regarding the total funds released for the implementation of JJM in Kerala and if so, the details thereof;
- (e) the present status of completion of projects under JJM in Kerala along with the percentage of work completed, central funds released, State share and the amount utilised as on date; and
- (f) the measures taken/to be taken by the Government to release funds to the State for completion of the projects under JJM within the extended deadline?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) to (f) The Government of India had launched Jal Jeevan Mission (JJM), a centrally sponsored scheme, in August 2019, aiming to provide Functional Household Tap Connections (FHTCs) to every rural household of the country. At the time of the launch, the Government also approved support for the States and UTs with a central outlay of ₹2,08,652 crore. The approved central outlay has almost been utilized.

Drinking Water being a State subject, it is States, who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. Numerous projects are implemented concurrently at various levels across the States for achieving the envisaged objectives. As such, project-wise details of individual projects/ schemes for rural water supply projects, *inter alia* including details of

arrears pending for contractors, are maintained at the State Government level. Year-wise details of Central fund allocated, fund drawn and fund utilization reported by the State of Kerala is as under:

(Amount in Rs. Crore)

		Central					Expenditure
	Year	Opening	Fund	Fund	Available	Reported	under State
		Balance	allocated	drawn	Fund	utilization	share
	2019-20	2.58	248.76	101.29	103.87	62.69	57.23
	2020-21	41.18	404.24	303.18	344.36	304.29	311.25
	2021-22	40.07	1,804.59	1,353.44	1,393.51	957.44	1,059.57
	2022-23	436.08	2,206.54	2,206.54	2,642.62	1,741.93	1,741.68
	2023-24	900.69	1,342.36	671.18	1,571.87	1,465.41	1,448.53
	2024-25	106.45	1,949.36	974.68	1,081.13	1,081.13	1,403.70

Source: JJM-IMIS

State of Kerala has informed that JJM works for providing piped water supply to rural population of the State is in progress, however, the pace of implementation has slowed down due to paucity of funds.

To achieve the goal of the mission with focus on quality of infrastructure and Operation & Maintenance of rural piped water supply schemes for long term sustainability and citizen centric water service delivery, Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of Jal Jeevan Mission until 2028 with enhanced total outlay.
